

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

STARRED QUESTION NO:477
ANSWERED ON:21.12.2000
AGREEMENTS WITH OIL PRODUCING NATIONS
VILAS BABURAO MUTTEMWAR

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government have decided to sign several bilateral agreements with various Oil Producing countries;
- (b) if so, the details thereof;
- (c) whether the Government have participated in the meeting held in Canada on June 11, 2000; and
- (d) if so, the main decision taken therein?

Answer

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI RAM NAIK)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 477 for answer on 21.12.2000 regarding Agreements with Oil Producing Nations

(a) & (b): Agreements or Memorandum of Understanding (MOU) are signed by our National Oil Companies, as part of their activities, and in the current year the major countries covered are Algeria, Indonesia, Iraq, Malaysia, Russia, Venezuela and Vietnam. Besides, term contracts for purchase of crude oil have been entered for 2000-01 with Iran, Iraq, Kuwait, Malaysia, Nigeria, Saudi Arabia and UAE.

(c) & (d): A Government delegation led by the Minister of Petroleum and Natural Gas and comprising senior officers of the Ministry and Public Sector Undertakings (PSUs) in petroleum sector attended the 16th World Petroleum Congress at Calgary, Canada from 11th to 15th June, 2000.

The high level Delegation met the prospective investors and could project the overall attractiveness of Indian Hydrocarbon Sector for investment and technology transfer and capabilities, especially in the Service Sector of Petroleum Industry.